

under sub-section (1) of section 19 of the Coir Industry Act, 1953:-

(i) Half-yearly Report for the period from 1st April, 1979 to 30th September, 1979 on the activities of the Coir Board and the working of the Coir Industry Act, 1953.

(ii) Annual Report for the year 1979-80 on the activities of the Coir Board and the working of the Coir Industry Act, 1953.

(4) A statement (Hindi % version) regarding Review by Government on the working of the Coir Board for the year 1979-80. [Placed in Library. See No. LT-8183/81].

(Interruptions)

MR. SPEAKER: That is not the criterion for calling you.

PROF. MADHU DANDAVATE (Rajapur): The Supreme Court has given the judgement and rejected their review petition. It is an obligation on the part of the LIC to pay bonus. They have already failed. The Supreme Court has dismissed their review petition. It is a major failure on the part of the Government.

MR. SPEAKER: No. It is with the Government.

SHRI NIREN GHOSH (Dum Dum) Thousands and thousands of kisans have been arrested,

MR. SPAKER: No.

(Interruptions)**

MR. SPEAKER: Nothing is going on record without my permission.

आप क्या सुनाइयेगा ? सब की बात तो एक साथ मैं नहीं सुन सकता हूँ ।

(व्यवधान)

Review and Annual Report of National Thermal Power Corporation Ltd. New Delhi for 1979-80

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): I beg to lay on the Table a copy each of the following Papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) Review by the Government on the working of the National Thermal Power Corporation Limited, New Delhi, for the year 1979-80.

(2) Annual Report of the National Thermal Power Corporation Limited, New Delhi, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-2184|81]

Naval Ceremonial, conditions of service and Miscellaneous (Amdt.) Regulations, 1981, Detailed Demands for Grants, 1981-82 of Ministry of Defence and Defence Services Estimates, 1981-82.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): I beg to lay on the Table:

(1) A copy of the Naval Ceremonial, Conditions of Service and Miscellaneous (Amendment) Regulations, 1981 (Hindi and English versions) published in Notification No. S.R.O. 50 in Gazette of India dated the 7th March, 1981, under section 185 of the Navy Act, 1957. [Placed in Library. See. No. LT-2185|81]